

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6006/2005

(From the judgement and order dated 11/10/2005 in CRLA No. 2846/2005 of The HIGH COURT OF BOMBAY)

Mrs. PRAGATI SUNILKUMAR AGARWAL

Petitioner(s)

VERSUS

SUNILKUMAR AGARWAL & ORS.

Respondent(s)

Date: 05/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. Nitin S.Tambwekar, Adv.

Mr. B.S.Sai, Adv.

Mr. K. Rajeev, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the petitioner.

No merits.

The special leave petition is dismissed.

)  
(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master